

(v) G.O. Ms. No. 93, published in Andhra Pradesh Gazette dated the 24th May, 1973 making certain amendment to the Andhra Pradesh Panchayat Samithis and Zilla Parishads Ministerial Service Rules, together with an explanatory note.

(vi) G.O. Ms. No. 119 published in Andhra Pradesh Gazette, dated the 7th June, 1973 containing rules relating to the use of common seal of Panchayat Samithis and Zilla Parishads, together with an explanatory note.

(vii) G.O. Ms. No. 120 published in Andhra Pradesh Gazette dated the 7th June 1973 making certain amendment to the rules regarding the powers and functions of the Secretary of a Zilla Parishad, together with an explanatory note.

(b) Seven Statements (Hindi and English versions, explaining the reasons for not laying the Hindi versions of the above Notifications. *Placed in Library See No. LT-5599/73*]

**AUDIT REPORT ON ACCOUNTS OF TEA BOARD FOR 1970-71**

**THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE):** I beg to lay on the Table a copy of the Audit Report on the Accounts of the Tea Board for the year 1970-71 along with the statement of Accounts (Hindi and English versions). [*Placed in Library. See No. LT-5600/73*].

**CERTIFIED ACCOUNTS AND AUDIT REPORT THEREON OF INDIAN SCHOOL OF MINES, DHANBAD, CERTIFIED ACCOUNTS OF I.I.Ts. BOMBAY AND KHARAGPUR AND NOTIFICATIONS RE. U.P. STATE UNIVERSITIES ORDERS OF 1973.**

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE**

**DEPARTMENT OF CULTURE (SHRI D. P. YADAV):** I beg to lay on the Table—

(1) (i) A copy of the Certified Accounts (Hindi versions) of the Indian School of Mines, Dhanbad, for the year 1968-69 along with the Audit Report thereon.

(ii) A copy of the Certified Accounts (Hindi and English versions) of the Indian School of Mines, Dhanbad, for the year 1969-70 along with the Audit Report thereon. [*Placed in Library. See No. LT-5601/73*].

(2) A statement showing reasons for delay in laying the document mentioned at (ii) above. [*Placed in Library. See No. LT-5601/73*].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:—

(i) Certified Accounts of the Indian Institute of Technology, Bombay, for the year 1970-71.

(ii) Certified Accounts of the Indian Institute of Technology, Bombay, for the year 1971-72.

(iii) Certified Accounts of the Indian Institute of Technology, Kharagpur, for the year 1970-71 along with the Audit Report thereon. [*Placed in Library. See No. LT-5602/73*].

(4) A copy each of the following Uttar Pradesh Notifications (Hindi and English versions) under sub-section (2) of section 68 of the Uttar Pradesh State Universities Ordinance, 1973 read with clause (c) (ii) of the Proclamation dated the 18th June, 1973, issued by the President in relation to the State of Uttar Pradesh:—